COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 501 OF 2018 IN DFR NO. 1199 OF 2018

Dated: <u>12th July, 2018</u>

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

<u>In the matter of</u> : Mangalam Cement Ltd. Vs. Jaipur Vidyut Vitran Nigam Lir	nited 8	Apr		Appellant(s) Respondent(s)
	inteu c		•••	Kespondeni(s)
Counsel for the Appellant (s)	:	Mr. P.N. Bhandari		
Counsel for the Respondent(s)	:	Mr. S.K. Agarwal Dr. A.P. Sinha for R	-1	
		Mr. R.K. Mehta Ms. Himanshi Andle	ey for F	8-2

<u>ORDER</u>

List the matter on 07.08.2018 at the request of learned counsel appearing

for the Appellant to enable him to file affidavit of service.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member

Bn/pr